

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:153
ANSWERED ON:05.12.2013
SCHEMES UNDER CAPART
Vasava Shri Mansukhbhai D.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the schemes sanctioned by the Council for Advancement of People's Action and Rural Technology (CAPART) in Gujarat during the last three years and the current year;
- (b) the scope of the schemes along with the regions to be covered;
- (c) whether the implementation of these schemes is under way;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has been monitoring the Non Governmental Organizations which are instrumental for the implementation of these schemes; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b) In 2010-11 Council for Advancement of People's Action and Rural Technology (CAPART) had sanctioned one workshop under Rural Technology Scheme and three projects for organizing Gram Shree Melas in Gujarat. Details are enclosed at Annexure 'A'.
- (c) & (d) Only one project for organizing workshop, sanctioned in May, 2010, was implemented. Grant against remaining three projects could not be released as funding was kept under abeyance due to restructuring of CAPART w.e.f from 30.09.2010. Since the sanctions were subsequent to this, (December 2010) funds could not be released.
- (e) & (f) CAPART has a system of three-tier monitoring. Details are enclosed at Annexure-B.